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F. No. P. 15017/120/2016-FSSAI/ Legal
Food Safety and Standards Authority of India
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 14th July, 2017

To,
The Commissioners of Food Safety,
All States/ UTs Governments.

Subject: Cases pending under PFA Act and other orders repealed by FSS Act, 2006 (Schedule 2) - reg.

Sir,

I am directed to draw your attention to FSSAI's letter of even number dated 2nd August, 2016 on the above subject suggesting to the Commissioners of Food Safety of all States/ UTs to examine all pending cases that are not of serious nature against Food Business Operators under provisions of various enactments & orders repealed on enactment of Food Safety and Standards Act, 2006 and take a view on withdrawal of the same, if considered appropriate. The results of the exercise were also to be shared with FSSAI from time to time (copy enclosed).

Some States (like Goa and Rajasthan) have withdrawn cases, while a few others have begun the process the withdrawal on the basis of FSSAI's letter dated 2.8.2016. A copy of orders issued by the State Governments of Goa and Rajasthan withdrawing old cases filed under erstwhile Prevention of Food Adulteration Act, 1954 is enclosed for your perusal and guidance.

Hon'ble Minister of Law & Justice, Government of India, in his D. O. letter number 17/13/2017-NM addressed to the Hon'ble Minister of Health & Family Welfare has asked to chalk out an 'Action Plan for Special Arrears Clearance Drives' to reduce the number of court cases by following various methods mentioned therein and implement the plan on Mission Mode. As a reference, a copy each of the said letters is enclosed.

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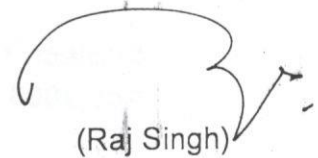
Shiv Kumar
14/07/17
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
FDA Bhawan Kotla Road,
New Delhi-110002

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States/UTs are accordingly requested to take necessary steps as per the suggestions contained in FSSAI's letters dated 2.8.2016 and in the spirit of letter from Hon'ble Minister of Law & Justice. Action taken may please be communicated to us in FSSAI.

Enclosure: As above.

Yours faithfully,



(Raj Singh)

Head (GA/Legal)

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